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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-219/NCLAT/CHN BEN/2026 Dated: 06th Nov 2026

N O T I C E

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 17.12.2026, is advanced to be listed on 10.12.2026.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 152/2025 For Additional Docs IA No. 1659/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & 3 Ors.	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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